

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 132
(IB)-37/PB/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors.

.... Applicant/petitioners

v.

Fantastic Buildcon Pvt.Ltd. & Ors.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 12.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Krishna Kumar & Ms. Srujana Suman
Mund, Advs.

For the Applicant

Mr. Arveena Sharma, Adv.

For the Liquidator

Mr. Vinod B. Kanna, Adv. with Mr. Omprakash
Vijay, Liquidator

ORDER

List on 11.03.2020.

sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd/-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)